



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S.No.	Name & EC	From	To
1.	Puneet Luthra EC:80971545	Judicial Assistant in Administration Branch - I (HQs), Tis Hazari Courts	Judicial Assistant in Personal Office of undersigned.
2.	Sunita Rai EC:77104519	Judicial Assistant in Personal Office of undersigned.	Judicial Assistant in Administration Branch - I (HQs), Tis Hazari Courts

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2024 71889-899

Dated, Delhi the 12 DEC 2024

Copy forwarded for information and necessary action to:

1. The Officer/Officer in-Charge concerned.
2. The Personal Office of the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
4. The DDOs, Accounts Branches, Delhi / New Delhi.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. For uploading on LAYERS.
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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